



NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 28th MARCH, 2023, 10:30 A.M.

CP (IB) No. 53/CTB/2020, IA (IB) No. 217/CB/2022, IA (IB) No. 356/CB/2022
IA (IB) No. 361/CB/2022, IA (IB) No. 12/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Punjab National Bank -Vs- Visa Steel Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.
Mr. Swayamjit Rout, Adv.

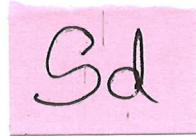
For Respondent (s)

Mr. Saswat K. Acharya, Adv.

ORDER

Ld. Counsel on both sides present. It is brought to notice that the stay granted by the Hon'ble High Court of Orissa dated 21.04.2022 in WP No. 35205/22 continues and the matter is listed before the Hon'ble High Court of Orissa on 10.04.2023. Accordingly, matter adjourned to 01.05.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)